

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

MINUTES

SHRI G. G. SWELL (Autonomous Districts) : I beg to lay on the Table Minutes of the First to Fifth Sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table following four Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 9th July, 1971 :—

- (1) The Mysore Appropriation (No. 2) Bill, 1971
- (2) The West Bengal Appropriation (No. 2) Bill 1971
- (3) The Gujarat Appropriation Bill, 1971
- (4) The Appropriation (No. 2) Bill, 1971

LEAVE OF ABSENCE FROM THE
SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Third Report have recommended that leave of absence be granted to Shri A. K. Sen for the period from the 9th June to the 6th August, 1971. He is in hospital.

SHRI SEZHIYAN (Kumbakonam) : We are all concerned about it. What is he suffering from ?

MR. SPEAKER : It is all given in the report. He is lying in some hospital.

I take it that the House agrees with the recommendation of the committee.

HON. MEMBERS : Yes.

MR. SPEAKER : The member will be informed accordingly.

PUBLIC ACCOUNTS COMMITTEE

EIGHTH REPORT

SHRI SEZHIYAN (Kumbakonam) : I beg to present the Eighth Report of the Public Accounts Committee regarding Chapter II of Audit Report (Civil) on Revenue Receipts, 1970 relating to Customs.

DEMANDS FOR SUPPLEMENTARY
GRANTS (GENERAL), 1971-72

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1971-72 (August, 1971).

12.54 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Sir, I rise to announce that Government Business in this House during the week commencing from 9th August, 1971 will consist of :

- (1) Consideration of any item of Government Business carried over from today's Order paper.
- (2) Discussion and voting on the Supplementary Demands for Grants (General) for 1971-72.
- (3) Discussion on the Fourth Five Year Plan 1969—74.
- (4) Consideration of a motion for reference of the Central Sales Tax (Amendment) Bill, 1971 to a Select Committee.
- (5) Consideration of a motion for concurring in the recommendation of Rajya Sabha for reference of the Prevention of Water Pollution Bill, 1969, to a Joint Committee.
- (6) Consideration and passing of :
 - (i) The Prevention of Insults to National Honour Bill, 1971.